

Auction of Taj Mahal Hotel Property by DDA

148. SHRI JAI PRAKASH NARAYAN SINGH: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

- (a) whether Delhi Development Authority (DDA) has taken a decision to auction Taj Mahal Hotel Property after the present 30 years lease expires next year;
- (b) whether auction route will fetch more revenue for Government than renewing the lease; and
- (c) if so, the reasons for not auctioning the property in a transparent manner?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) DDA has informed that no decision has been taken regarding the auction of Taj Mahal Hotel.

Technical SNAGS in airport line of Delhi Metro

149. SHRIMATI MAYA SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that despite technical snags in the airport line of Delhi Metro for a long time, safety standards were overlooked and metro was being operated on this line and eventually the operation is discontinued and the snags are being removed;
- (b) when was the information of snags received and the reasons for the laid-back attitude adopted for removing these snags;
- (c) the allegation made against the DMRC by the operating company of Express Line;
- (d) whether DMRC repeatedly suggested to run metro on this line at a slow speed; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir. M/s. Delhi Airport Metro Express Pvt. Ltd. (DAMEPL), the operator of the airport metro line suspended the services immediately after it was felt that it would not be safe to continue with the service even at reduced speed.

(b) Delhi Metro Rail Corporation Ltd. (DMRC) has informed that they received the information on the defects in civil works in the Airport Express Line on 17.05.2012 and there was no delay in taking action on these defects.